

ground, higher investments on both fixed and working capital requirements boost up the total capital investment/requirement in the case of crop cultivation on irrigated lands *vis-a-vis* the unirrigated ones.

#### Workers Participation in Management

3859. SHRI T. BASHEER : Will the Minister of LABOUR be pleased to state :

(a) whether Government propose to bring any legislative sanction to back up workers participation in management at various levels in industry; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) and (b). The new Scheme on Employees' Participation in Management which was notified by the Government on 30th December, 1983 lays down that "No legislation would be undertaken immediately to give any legislative backing to the Scheme. Such a step would, however, be considered after adequate experience has been gained in the working of the Scheme".

#### Central Insecticide Board

3860. SHRI S.G. GHOLAP : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether there is a Board known as Central Insecticide Board;

(b) if so, its composition and functions ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Yes, Sir,

(b) The members of the Board are indicated in Section 4 of the Insecticides Act, 1968. The present *ex-Officio/nomi-*

nated members of the Board are indicated in the Statement below.

#### Functions :

The functions of the Board and basically enshrined under different sections of the Insecticides Act, 1968, and extracts from relevant sections are reproduced hereunder :—

Section 3 (c)—"insecticide" means—

(ii) such other substances (including fungicides and weedicides) as the Central Government may, after consultation with the Board by Notification in the Official Gazette include in the Schedule from time to time.

Section 4 (1)—to advise the Central State Government on technical matters arising out of the administration of this Act and to carry out such other functions assigned to the Board by or under this Act.

Section 4 (2)—the matters on which the Board may advise under (1) above, shall include matters relating to—

(a) the risk to human beings or animals involved in the use of insecticides and the safety measures necessary to prevent such risk;

(b) the manufacture, sale, storage, transport and distribution of insecticides with a view to ensure safety to human beings or animals.

The Insecticides Rules, 1971, framed under the Insecticides Act, 1968, assign the following additional functions to be discharged by Central Insecticides Board, namely :—

(a) advise the Central Government on the manufacture of insecticides under Industries (Development and Regulation) Act, 1951;

- (b) specify the uses or classification of insecticides on the basis of their toxicity as well as their being suitable for aerial application;
- (c) advise tolerance limits for insecticides residues and on establishment of minimum intervals between the application of insecticides and harvest in respect of various commodities;
- (d) specify the shelf-life of insecticides;
- (e) suggest colourisation, including colouring matter which may be mixed with concentrates of insecticides, particularly those of highly toxic nature;
- (f) carry out such other functions as are supplemental, incidental or consequential, to any of the functions conferred by the Act or these Rules.

### Statement

#### *List of the Ex-Officio/Nominated Members on Central Insecticides Board*

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|----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------|
| 1. | Director General,<br>Health Service,<br>Nirman Bhavan,<br>NEW DELHI.                                                                                                                                                 | Chairman, ex-Officio |
| 2. | Drugs Controller (India),<br>Nirman Bhavan,<br>NEW DELHI.                                                                                                                                                            | Member, ex-Officio   |
| 3. | Plant Protection Adviser<br>to the Government of India,<br>Directorate of Plant<br>Protection, Quarantine and<br>Storage, FARIDABAD.                                                                                 | " "                  |
| 4. | The Quality Control Officer<br>(Executing the function of the<br>Directorate of Storage and<br>Inspection) Ministry of Food &<br>Civil Supplies, (Department of<br>Food), Krishi Bhavan,<br>NEW DELHI.               | " "                  |
| 5. | Director General,<br>Factory Advice Service &<br>Labour Institute (Executing<br>the function of Chief Adviser<br>of Factories), Ministry of<br>Labour & Rehabilitation,<br>Eastern Express Highway,<br>Sion, BOMBAY. | " "                  |
| 6. | Director General,<br>Indian Council of Agricultural<br>Research, Krishi Bhavan,<br>NEW DELHI.                                                                                                                        | " "                  |

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| 7.  | Director,<br>National Institute of<br>Communicable Diseases,<br>Alipore Road,<br>NEW DELHI.                                                                                                      | Member, ex-Officio |
| 8.  | Director General,<br>Indian Council of Medical<br>Research,<br>Ansari Nagar,<br>NEW DELHI.                                                                                                       | " "                |
| 9.  | Director,<br>Zoological Survey of India,<br>34, Chitranjan Avenue,<br>CALCUTTA.                                                                                                                  | " "                |
| 10. | Director General,<br>Indian Standards Institution,<br>Manak Bhavan,<br>Bahadur Shah Zafar Marg,<br>NEW DELHI.                                                                                    | " "                |
| 11. | Director General,<br>(Alternate/Dy. Director General)<br>Directorate General of Shipping,<br>Ministry of Shipping and Transport,<br>BOMBAY.                                                      | " "                |
| 12. | Joint Director Traffic (General),<br>Ministry of Railways,<br>Railway Board,<br>NEW DELHI.                                                                                                       | " "                |
| 13. | Secretary,<br>Central Committee for Food<br>Standards, Directorate General<br>of Health Services,<br>Nirman Bhavan, NEW DELHI.                                                                   | " "                |
| 14. | Animal Husbandry Commissioner,<br>Deptt. of Agriculture &<br>Cooperation, Krishi Bhavan,<br>NEW DELHI.                                                                                           | " "                |
| 15. | Joint Commissioner (Fisheries)<br>Ministry of Agriculture,<br>Department of Agriculture &<br>Cooperation, Krishi Bhavan,<br>NEW DELHI.                                                           | " "                |
| 16. | Joint Secretary and Director of<br>Wild Life Preservation,<br>Deptt. of Environment, New Delhi,<br>(Exercising the functions of<br>erstwhile Deputy Inspector<br>General of Forests (Wild Life). | " "                |

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|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|
| 17. | Industrial Adviser (Chemicals)<br>Directorate General of Technical<br>Development, Udyog Bhavan,<br>NEW DELHI.                                                                          | Member, ex-Officio |
| 18. | Adviser (Chemicals)<br>Ministry of Chemicals &<br>Fertilizers,<br>Shastri Bhavan,<br>NEW DELHI.                                                                                         | " "                |
| 19. | Professor & Head of the<br>Department of Pharmacology,<br>All India Institute of Medical<br>Sciences, NEW DELHI.                                                                        | Member—Nominated   |
| 20. | Deputy Director,<br>National Institute of Occupational<br>Health, Opposite Mental Hospital,<br>AHMEDABAD.                                                                               | " "                |
| 21. | Director of Health Services,<br>Incharge Public Health,<br>Haryana, CHANDIGARH.                                                                                                         | " "                |
| 22. | Director of Agriculture,<br>Karnataka, Seshadri Road,<br>BANGALORE.                                                                                                                     | " "                |
| 23. | Joint Secretary and Agriculture<br>Commissioner, to the<br>Government of India,<br>Ministry of Agriculture,<br>Department of Agriculture &<br>Cooperation, Krishi Bhavan,<br>NEW DELHI. | " "                |
| 24. | Director of Agriculture,<br>Maharashtra Central Building,<br>PUNE.                                                                                                                      | " "                |
| 25. | Director,<br>Central Forensic Science<br>Laboratory, R.K. Puram,<br>NEW DELHI.                                                                                                          | " "                |
| 26. | Expert in Industrial Health<br>and Occupational Hazards,<br>Industrial Toxicological Research Centre,<br>Mahatma Gandhi Marg,<br>LUCKNOW.                                               | " "                |
| 27. | Director,<br>National Chemical Laboratory,<br>PUNE (Maharashtra).                                                                                                                       | " "                |

28. Senior Environmental Officer,  
Department of Environment,  
Bikaner House, NEW DELHI.

Member-Nominated

*Member Secretary—Nominated*

29. Secretary,  
Central Insecticides Board and  
Registration Committee,  
Directorate of Plant Protection,  
Quarantine and Storage,  
NH—IV, FARIDABAD.

[*Translation*]

**Licensing policy for rolling flour mills**

3861. SHRI DAL CHANDER JAIN :  
Will the Minister of FOOD AND CIVIL  
SUPPLIES be pleased to state :

(a) the policy in regard to issue of  
licences for rolling flour mills and when  
this policy was laid down and the period  
for which it was formulated ;

(b) the circumstances in which this  
policy can be reviewed ;

(c) the places where Government  
have issued the licences for rolling flour  
mills during the last three years ; and

(d) the circumstances in which the  
licence has been issued to Sargodha  
Flour Mills, Jabalpur ?

THE MINISTER OF FOOD AND  
CIVIL SUPPLIES (RAO BIRENDRA  
(SINGH) : (a) and (b). Keeping in view  
the capacity already created in the  
roller flour milling industry and the  
level of utilisation by the existing units,  
the Central Government had decided in  
May, 1980, as a general policy not  
to issue fresh permissions for setting up  
of roller flour mills in the country. The  
policy is reviewed from time to time  
keeping in view the prevailing position.

(c). Relaxation in the general policy  
has been made during the last three  
years only in respect of six cases  
pertaining to remote/hilly, tribal areas, in  
Jammu & Kashmir, Meghalaya, Maini pur

Mizoram, Nagaland and Arunachal  
Pradesh, where small scale units upto  
30 MTs per day capacity have been  
permitted.

(d) During June, 1979 to May,  
1980 a large number of new units with  
a capacity upto 30 MTs per day were  
permitted by various State Governments/  
Union Territories. M/s. Sargodha Roller  
Flour Mills, Jabalpur were also permitted  
by the Government of Madhya Pradesh  
to set up such a unit during this period.  
On completion this unit was granted a  
licence under the Wheat Roller Flour  
Mills (Licensing & Control) Order, 1957.

**Import of farm technology**

3862. SHRI JITENDRA PRA-  
SADA :

SHRI PRATAP Singh BAG-  
HEL :

Will the Minister of AGRICULTURE  
AND RURAL DEVELOPMENT be  
pleased to state :

(a) whether the Prime Minister had  
recently advised the scientists to make  
use of the scientific research and achieve-  
ments for the adoption of modern  
methods of cultivation by the farmers and  
to increase agricultural production ;

(b) if so, whether Government propose  
to import farm technology so that rainfed  
areas and barren land of desert areas could  
be converted into fertile land for agri-  
culture production ; and

(c) if so, the details in this regard ?